## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2004/3315/A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Nirmali Talukdar,

District & Sessions Judge,

Kokrajhar.

Dated Guwahati, the 73 May, 2025.

Sub:-

Station leave.

Ref:-

Letter No.DJK./I-5/2025/985, dtd. 20.05.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, from the evening of 22.05.2025 till the morning of 26.05.2025, as prayed for. The CJM, Kokrajhar, and in his absence, the i/c CJM, Kokrajhar will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/ -

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2004/3316/A, dated, 23-05-7025

Copy to:

. The Project Manager, Gauhati High Court.

3.08.27

JT. REGISTRAR (VIGILA